

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/08/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/452/ (IB)/2017  
NAME OF THE PETITIONER(S) : STAR BOXES INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTELLERIES LTD  
UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P.R.Vandana for Anuradh Krishnan	Counsel for Petitioner	AHL
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**ORDER**

Counsel for petitioner present and prayed time for making submissions. Counsel for respondent absent. No representation. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**

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